

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

1/10
~~2/2~~
~~2/2~~

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

MA No. 87/2006 in OA No. 182/2006

Date of order: 24.01.2007

Mr. S.K. Malik, counsel for applicant.

Mr. Manoj Bhandari, counsel for respondents No. 1 to 3.

Mr. B. Khan, Advocate brief holder for

Mr. J.K. Mishra, counsel for respondent No. 4.

In view of the order passed in the main case i.e. O.A.
No. 182/2006, the MA No. 87/2006 stands disposed of.

confined
in 8/2



[R R Bhandari]
Administrative Member



[J K Kaushik]
Judicial Member

Part II and III destroyed
in my presence on 2/11/4
under the supervision of
section officer as per
order dated 2/3/4

Section officer